

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22244/2024

(Arising out of impugned final judgment and order dated 22-03-2024 in CRLA No. 770/1997 passed by the High Court Of Judicature At Allahabad)

SAWAN CHOUDHARY

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and IA No.161759/2024-EXEMPTION FROM FILING O.T. and IA No.161757/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.161758/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 05-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Ms. Sonia Mathur, Sr. Adv.
Mr. Sudhir Naagar, AOR
Ms. Savita, Adv.
Mr. Manohar Naagar, Adv.
Mr. Anshul Dabas, Adv.
Mr. Tushar Aggarwal, Adv.
Mr. Saifi Hafeez, Adv.
Mr. Nadeem, Adv.
Ms. Sana Saifi, Adv.

For Respondent(s) Mr. Siddharth Dave, Sr. Adv.
Mr. Rajat Mittal, AOR
Mr. Tanisha Kaushal, Adv.
Mr. Pranav Dabas, Adv.
Mr. Amar Gahlot, Adv.
Mr. Manmohan Bhola, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.

Delay condoned.

Issue notice, returnable on 23.09.2024.

Mr. Siddharth Dave, learned senior counsel appears on behalf of respondent no.2 and accepts notice on behalf of said respondent through his learned advocate-on-record.

(NEETA SAPRA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)